

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.07.2024 AT 03:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/82/7/AMR/2022	Admitted	7 of IBC	Central Bank of India Limited Vs Sri Ananda Lakshmi Narasimha Industries India Private Limited
	IA(IBC)/218/2024	U/Sec 60 (5) of IBC R/w Rule 11 of NCLT Rules, 2016	Raghu Babu Gunturu, Erstwhile IRP of Sri Ananda Lakshmi Narasimha Industries India Pvt Ltd vs. Central Bank of India & Govada Venkata Subba Rao
	IA(IBC)/86/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Raghu Babu Gunturu , IRP of Sri Ananda Lakshmi Narasima Industries India Private Limited Vs Mr.Shirisha and Chavva Nagasampathi Tayaru, Managing Director (Suspended Power)
	Contempt Application/2/2023 in IA(IBC)/270/2023	U/s 60(5) & 5(1) of IBC, 2016 r/w sec-425 of Companies act,2013 R/w Rule 11 of NCLT Rules, 2016	Raghu Babu Guntur RP of M/s. Sri Ananda Lakshmi Narasimha Industries India Priavte Ltd. vs. Shri Chavva Satya Krishna & 4 ors.
	IA(IBC)/90/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Mrs.Nidamanoori Sireesha Vs Raghu Babu Gunturu , IRP of Sri Ananda Lakshmi Narasima Industries India Private Limited and Central Bank Of India

ORDER

IA(IBC)/218/2024:

Present: None appears for the Applicant.

Proof of service not filed. For filing proof of service, list the matter on 24.07.2024.

IA(IBC)/86/2024:

Present: Ms. Manoranjani, Ld. Counsel for the Applicant

Mr. G. V Subba Rao, Learned RP

Mr. V. Raghunath, Advocate takes notice on behalf of R1 and seeks time to file vakalath and counter. For filing proof of service on R2 and for filing vakalath and counter of R1, list the matter on 24.07.2024.

Sd/-

Sd/-

In the meanwhile, the RP along with PRAs & Valuer are allowed to visit the CD premises in order to perform their statutory duties. The Ld. Counsel appearing for R1 has also submitted that R1 will co-operate with the RP and others for performing their duties. The RP shall file his comments on the visit by the next date of hearing.

Contempt Application/2/2023 in IA(IBC)/270/2023:

Present: Ms. Manoranjani, Ld. Counsel for the Applicant

Mr. G. V Subba Rao, RP.

Pleadings are completed. For hearing, list the matter on 24.07.2024.

IA(IBC)/90/2024:

Present: Mr. V. Raghunath, Ld. Counsel for the Applicant.

Ms. Manoranjani, Ld. Counsel for R1.

Mr. G. V Subba Rao, RP/R1.

R1 filed Counter in e-portal. For filing physical copy of vakalat and counter of R1, list the matter on 24.07.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**